

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.119 of 2014

Dated : 7th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Udupi Power Corporation Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Anuj Berry
Mr. Abhimanu Ghosh**

ORDER

It is submitted that the Review Petition is pending before the Central Commission raising the very same grounds of this Appeal.

We have heard Mr. J.J. Bhatt, the learned Senior Counsel for the Appellant on the question of maintainability of the Appeal when the Review Petition is pending. The learned Senior Counsel seeks some time to get instructions from the client.

Post the matter on **09.07.2014.**

**(Rakesh Nath)
Technical Member**
Ts/js

**(Justice M. Karpaga Vinayagam)
Chairperson**